

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3. I.A. 2439/2024

In

C.P. (IB)/2941(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Xander Finance Pvt Ltd

VS

LIZ Traders And Agents Private Limited

Appearance

For Liquidator : Adv. Neelanshu Roy in I.A. 2439/2024

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2439/2024

This application has been filed by the liquidator for taking on record the 7th Progress Report.

Ld. counsel for the liquidator submits that in view of the pending litigation no progress has been made in this quarter.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)